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\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ W.P.(CRL) 912/2023 & CRL.M.A. 8240/2023 & CRL.M.A. 21862/2023  
& CRL.M.A. 35408/2023 & CRL.M.A. 12885/2024  
ABHIRAM BALUSU ..... Petitioner

Through: Mr. Pabhjit Jauhar and Ms. Gauri  
Rajput, Advocates.

versus

STATE (GOVT. OF N.C.T. OF DELHI) & ORS. .... Respondents

Through: Ms. Charu Dalal with Mr. Amit Bassoy  
and Ms. Nitya Bhadna, Advocates.  
Mr. Rinku Garg, Mr. Kunal Narang,  
Mr. Prashant Dahiya and Mr. Manik  
Bhall, Advocates for R-4.  
SI Shubham Saini.

**CORAM:**

**HON'BLE MR. JUSTICE SURESH KUMAR KAIT**  
**HON'BLE MR. JUSTICE MANOJ JAIN**

**ORDER**

**31.05.2024**

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1. Learned counsel for respondents submit that they have already challenged one order dated 31.01.2024 by filing MAT.APP.(F.C.) 135/2024 titled *Sunaina Rao Kommineni vs. Abhiram Balusu*, which is pending consideration before Co-ordinate Bench which is making efforts to find out amicable resolution of the matter. Next date in said appeal is reportedly 31.07.2024.
2. Accordingly, re-notify on 12.08.2024.

**SURESH KUMAR KAIT, J**

**MANOJ JAIN, J**

**MAY 31, 2024/sw**